

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 3062**

**TO BE ANSWERED ON DECEMBER 16, 2021**

**ACHIEVEMENTS MADE UNDER HOUSING FOR ALL SCHEME**

**NO. 3062. SHRI L.S. TEJASVI SURYA:**

**SHRI PRATHAP SIMHA:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether the Government is on track to achieve its objective of providing 'Housing for All' and if so, the details thereof and the number of persons who are yet to receive any benefit from the scheme, State-wise;**
- (b) the measures being taken by the Government to ensure completion of the objective of "Housing For All";**
- (c) the details of various sub-schemes under the Pradhan Mantri Awas Yojana (PMAY); and**
- (d) the details of sanctioned, completed and occupied houses under the PMAY?**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

**(a): Yes, Sir. In pursuance of the Government's vision of 'Housing for All', Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving**

**Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households.**

**States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing. Total assessed demand of houses reported by States/ UTs under the scheme is 112.24 lakhs. Based on the project proposals submitted by the States/ UTs, around 114 lakh houses have been sanctioned across the country. State/ UT-wise details of number of houses sanctioned, grounded for construction and completed/ delivered under PMAY-U are at Annexure.**

**(b): In order to achieve the vision of 'Housing for All', Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. Ministry has advised States/ UTs to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.**

**(c): PMAY-U addresses affordable housing requirement in urban areas through four verticals: (i) "In-Situ" Slum Redevelopment (ISSR) (ii) Credit-Linked Subsidy Scheme (CLSS) (iii) Affordable Housing in Partnership (AHP) and (iv) Beneficiary-led individual house construction or enhancement (BLC).**

**Further, this Ministry has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of PMAY-U to provide dignified**

**living to urban migrants/poor near their workplace. This scheme is being implemented through two models i.e. Model-1: Utilizing existing Government funded vacant houses to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies, and Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.**

**(d): Around 114 lakh houses have been sanctioned under PMAY-U; out of which, nearly 53lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/grounding.**

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**Annexure referred in reply to LS UQ No.3062 due for 16-12-2021**

**State/UT-wise details of number of houses sanctioned,  
grounded for construction and completed/ delivered under  
PMAY-U**

**(As on 06.12.2021)**

Sr.No.		Name of the State /UT	Number of Houses Sanctioned	Number of Houses Grounded for construction*	Number of Houses Completed/ Delivered*
1	States	Andhra Pradesh	20,40,541	16,49,632	4,78,825
2		Bihar	3,64,086	2,22,856	94,803
3		Chhattisgarh	2,99,390	2,33,140	1,46,673
4		Goa	4,156	4,123	4,098
5		Gujarat	8,56,982	7,86,965	6,26,622
6		Haryana	1,55,696	80,822	46,746
7		Himachal Pradesh	12,682	12,983	6,699
8		Jharkhand	2,34,778	1,92,203	1,07,136
9		Karnataka	6,93,577	4,71,496	2,52,687
10		Kerala	1,39,848	1,25,185	1,02,618
11		Madhya Pradesh	8,65,129	7,77,837	4,68,311
12		Maharashtra	13,52,471	7,98,700	5,27,648
13		Odisha	2,05,999	1,38,909	1,00,364
14		Punjab	1,10,883	96,517	47,818
15		Rajasthan	2,19,535	1,65,464	1,38,996
16		Tamil Nadu	7,19,853	6,23,651	4,54,975
17		Telangana	2,33,108	2,38,828	2,08,413
18		Uttar Pradesh	17,67,146	14,30,068	9,75,064
19		Uttarakhand	52,486	31,915	22,072
20		West Bengal	5,56,646	4,54,049	2,80,403
<b>Sub-total(States):-</b>			<b>108,84,992</b>	<b>85,35,343</b>	<b>50,90,971</b>
21	North East States	Arunachal Pradesh	9,135	7,584	3,811
22		Assam	1,68,261	1,10,054	34,655
23		Manipur	56,095	38,393	5,701
24		Meghalaya	5,333	4,051	1,786
25		Mizoram	39,872	26,131	4,772
26		Nagaland	32,331	31,935	7,203
27		Sikkim	637	646	344
28		Tripura	92,128	70,283	53,648
<b>Sub-total (N.E.States):-</b>			<b>4,03,792</b>	<b>2,89,077</b>	<b>1,11,920</b>
29	Union Territories	A&N Island (UT)	602	602	43
30		Chandigarh (UT)	1,582	6,542	6,542
31		UT of DNH & DD	8,174	7,782	5,532
32		Delhi (NCR)	25,949	66,529	49,929

33	J&K (UT)	48,709	36,611	12,171
34	Ladakh (UT)	1,373	1,081	536
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	14,942	15,632	6,759
<b>Sub-total (UT):-</b>		<b>1,01,331</b>	<b>1,34,779</b>	<b>81,512</b>
<b>Grand Total:-</b>		<b>1.14 Crore</b>	<b>89.62 Lakh</b>	<b>52.88 Lakh</b>

*\*Including 4.01 lakh houses grounded for construction and 3.41 lakh completed/delivered houses of earlier scheme.*